

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5273
ANSWERED ON:27.08.2010
PROGRAMMES IMPLEMENTED THROUGH NGOs
Gowda Shri D.B. Chandre

Will the Minister of TRIBAL AFFAIRS be pleased to state:

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- (a) the details of Tribal Development Programmes which are being implemented through Non-Governmental Organisations (NGOs) in the country, State-wise;
- (b) the total financial assistance provided to these NGOs for tribal development programmes during the last three years and up to the current year, State-wise;
- (c) whether complaints against some of the NGOs have been received by the Government;
- (d) if so, the reactions thereof; and
- (e) the steps taken by the Central Government to protect the interest of tribal people in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. TUSHAR A. CHAUDHARY)

(a) & (b) : The details of Tribal Development Programmes which are being implemented through Non-Governmental Organisations (NGOs) in the country are (i) Scheme of Grant-in-aid to Voluntary Organizations working for the welfare of Scheduled Tribes including Coaching for Scheduled Tribes and Award of special incentive for improvement of infrastructure (ii) Scheme of Strengthening education among Scheduled Tribe (ST) Girls in low Literacy Districts (iii) Scheme for Development of Particularly Vulnerable Tribal Groups (PTGs) including Janashree Beema Yojana (JBY) (iv) Vocational Training Centre in Tribal Areas. The total financial assistance provided to these NGOs for tribal development programmes during the last three years and the current year (upto 15.08.2010), State-wise is given at Annexure-I (A) to I (D).

(c) & (d) : Yes Madam, complaints have been received against some NGOs. State Governments are asked to conduct inquiry and give report. Based on the report of the State Government, appropriate action is taken.

(e) : Ministry of Tribal Affairs implements several schemes to protect the interests of tribal people. The Schemes are given at Annexure-II.